

दृढ़ता व उत्साह के साथ पालन कराने के लिये कौन से विशेष कदम उठाये जा रहे हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बातर) : एक विवरण सभा पटल पर रख दिया गया है । [वैलिये परिशिष्ट २, अनबन्ध संख्या ८३] ।

Holiday Homes for Defence Workers

*718. **Shri Ram Krishan Gupta:** Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 967 on the 14th August, 1961 and state the progress since made in formulating a scheme for the construction of holiday homes in hill stations for defence workers and Jawans?

The Deputy Minister of Defence (Shri Raghuramalah): The Inter Departmental Committee of officials set up by the Ministry of Home Affairs to review the existing welfare arrangements for civilian workers has not so far submitted its report. Therefore, no progress could be made in this regard in respect of Defence civilians.

2. So far as the Jawans are concerned, the matter has been examined and it has been found that the 'Holiday Homes' would not be popular with them as they prefer to proceed on leave to their home-towns to meet their kith and kin rather than spend it at "Holiday Homes".

Fleet Air Arm Base of Navy

*720. { **Shri Kodliyan:**
Shri Warior:
Shri Ram Krishan Gupta:
Sardar Iqbal Singh:

Will the Minister of Defence be pleased to state:

(a) whether Government have taken any final decision in regard to the location of the Fleet Air Arm Base of the Navy; and

(b) if so, the place selected for the purpose?

The Minister of Defence (Shri Krishna Menon): (a) No decision has yet been taken in regard to the location of the "Fleet Requirement Unit" of the Navy.

(b) Does not arise.

Oil Drilling in Gujarat

*721. **Shri P. C. Borooah:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether drilling and estimated extraction cost of oil in Gujarat Oil bearing areas in somewhat uneconomic;

(b) if so, to what extent and in what respect; and

(c) how do these costs compare with similar cost involved in Assam?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) The economics of oil operation can only be worked out after an assessment has been made of the available Oil Reserves in this area. Such an assessment will be possible when the results of the trial production which is expected to be started early next year are available.

On the basis of the results obtained from the preliminary testing of a few wells, the prospects of substantial reserves of oil are considered to be good and therefore, there need be no apprehension as regard the operations being uneconomic.

(b) and (c). Do not arise.

Embezzlement in the office of the Senior Deputy Accountant General, Posts and Telegraphs, Nagpur

*722. **Shri Vidya Charan Shukla:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that a case of fraudulent drawal of Government moneys to the extent of about Rs. 3 lakhs through bogus pension payment orders by an official of the office of the Senior Deputy Accountant Gene-

ral, Posts and Telegraphs, Nagpur, has come to be detected recently;

(b) whether it is also a fact that the embezzlement came to light only sometime after the death of the official concerned;

(c) if so, what are the details relating to the manner, extent and detection of this embezzlement; and

(d) the action, if any, taken in the matter?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) Yes, Sir. The magnitude of the fraud is, however, still under investigation.

(b) Yes, Sir.

(c) and (d). The matter is under departmental and Police investigation. Full details will be known only when the investigations are over. Necessary action will be taken when full details become available.

Anti Fraud Squad

1566. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state the number of company law cases dealt with by the anti-fraud squad during April to October, 1961?

The Minister of State in the Ministry of Home Affairs (Shri Datar): Eighteen cases including five registered between April, 1961 to October, 1961 were dealt with during this period.

Visas Issued to Foreigners

1567. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) the number of foreigners to whom visas to visit India were issued during the year 1961 so far; and

(b) the names of the countries to which these persons belong?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) and (b). A statement giving the information available is laid on the Table of the Lok Sabha. [See appendix II, annexure No. 84].

Sports in Andamans

1568. Shri D. C. Sharma: Will the Minister of Education be pleased to state:

(a) whether any amount of grant has been given to Andaman Islands for raising the standard of sports during the Second Five Year Plan period; and

(b) if so, the amount thereof?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) Rs. 6,000/-.

Rourkela and Durgapur Steel Plants

1569. Shri D. C. Sharma: Will the Minister of Steel, Mines and Fuel be pleased to state how many times the blast furnaces of Rourkela and Durgapur stopped working during the period from April, 1961 to October, 1961?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): Four times each at Rourkela and Durgapur during the period from 1st April, 1961 to the 31st October, 1961.

Polytechnics in Delhi

1570. Shri D. C. Sharma: Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question No. 3232 on the 13th April, 1961 and state the up-to-date progress made in opening of two Polytechnics in Delhi?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): The G. B. Pant Polytechnic at Okhla has started functioning from the 16th August, 1961. Opening of the other Polytechnics at Pusa has been deferred to July, 1963.